

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SWIRE OILFIELD SERVICES INDIA PRIVATE LIMITED

1.	Name of corporate person	SWIRE OILFIELD SERVICES INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	19/08/2010
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number — Limited Liability Identity Number of corporate person	U11200MH2010PTC206768
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	105, Mahinder Chambers, Waman Tukaram Patil Marg, Chembur, Mumbai-400071, Maharashtra, India
6.	Liquidation Commencement Date Of Corporate Person	22 nd March, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	20 th April, 2021

Notice is hereby given that Swire Oilfield Services India Private Limited has commenced voluntary liquidation on 22nd March, 2021.

The stakeholders of Swire Oilfield Services India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th April, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala
Liquidator

Date: 22nd March, 2021

Place: Mumbai